### GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

#### LOK SABHA UNSTARRED QUESTION NO. 713 TO BE ANSWERED ON 01.03.2016

**Funds for Stadium Construction** 

## 713. SHRI RAJESH PANDEY: SHRI V. ELUMALAI: SHRI SHAILESH KUMAR:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government proposes to provide financial assistance to the States to develop basic sports infrastructure for promotion of various sports in the country including rural areas;

(b) if so, the details thereof;

(c) whether the Government has received any proposal from various State Governments including Uttar Pradesh for the construction of stadium;

(d) if so, the details thereof along with the action taken thereon especially for construction of stadium in the current year and the locations identified, State-wise; and

(e) the details of funds allocated for the purpose, stadium-wise?

### ANSWER THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI SARBANANDA SONOWAL)

(a)& (b) Sports is a State subject and it is primarily the responsibility of the State Government to create adequate sports infrastructure for promotion of various sports in the country including rural areas. The Central Government complements/supplements the efforts of the State Governments. The details of schemes being implemented by the Ministry of Youth Affairs & Sports to develop sports infrastructure for promotion of various sports in the country including rural areas are as under :

- Under erstwhile Centrally Sponsored Scheme namely, Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) Scheme, development of basic sports infrastructure in village and block panchayats was an item of central assistance to States/UTs along with for holding annual sports competitions, from 2008-09 to 2013-14. The Statewise and year-wise details of funds released to States/UTs for development of infrastructure under PYKKA Scheme during 2008-09 to 2013-14 are at Annexure-I. The PYKKA Scheme was restructured as Rajiv Gandhi Khel Abhiyan (RGKA) w.e.f. 01.04.2014.
- The RGKA Scheme provides for construction of anintegrated sports complex in each block of the country both for outdoor and indoor sports disciplines. It also provides for central assistance for sports equipment. The RGKA Scheme also provides for grant-in-aid for holding competitions, viz, Rural Competitions, Women Competitions, North East Games and Competitions in Left Wing Extremism Affected Areasat various levels, i.e., block, district, State and National levels. The Scheme was evolved to provide for funding through convergence of various Schemes implemented by Ministry of Rural Development, Ministry of Panchayati Raj, Ministry of Development of North East Region, and erstwhile Planning Commission. However, no funds could be obtained towards implementation of RGKA due to non-convergence of various Schemes by the concerned Ministries.
- Urban Sports Infrastructure Scheme, introduced in 2010-11, envisages creation of infrastructure including laying of artificial turfs for hockey, football and athletics, and construction of multipurpose hall. Under the Scheme, State Governments, local civic bodies, schools, colleges, universities and sports control boards are eligible for assistance. Details of funds released under USIS from 2010-11 to 2015-16 are given at Annexure-II.

(c), (d) & (e) The Ministry of Youth Affairs & Sports is not implementing any scheme for construction of stadium.

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# ANNEXURE REFERRED TO IN REPLY TO PARTS(a) &(b)OF THE LOK SABHA UNSTARRED QUESTION NO. 713 FOR 01.03.2016 ASKED BY SHRI RAJESH PANDEY, SHRI V. ELUMALAI AND SHRI SHAILESH KUMAR, MPs REGARDING FUNDS FOR STADIUM CONSTRUCTION

<u>Annexure – I</u>

State-wise and year-wise details of funds released to States/UTs for development of infrastructure under PYKKA Scheme during 2008-09 to 2013-14

(Rs. in crore)

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S. No.	Name of the State/ UT	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	
1	Andhra Pradesh	12.99	12.99	25.98	25.98	10.63	7.27	
2	Arunachal Pradesh	0	4.44	10.51	0	0	0	
3	Assam	0	3.85	0	0	10.28	0	
4	Bihar	5.22	5.02	0	0	0	0	
5	Chhattisgarh	0	5.06	0	0	25.27	0	
6	Goa	0	0.18	0	0	0.18	0	
7	Gujarat	0	7.1	2.55	13.43	0	0	
8	Haryana	3.26	3.25	14.43	5.09	0	3.34	
9	Himachal Pradesh	2.01	2.01	8.8	3.66	6.34	2.99	
10	Jammu & Kashmir	2.66	2.1	0	0.56	0	0	
11	Jharkhand	0	2.39	0	2.4	0	0	
12	Karnataka	0	3.12	14.86	0	9.61	10.2	
13	Kerala	0.8	0.8	11.17	0	10.36	0	
14	Madhya Pradesh	11.82	0	0	39.99	0	32.55	
15	Maharashtra	8.91	4.86	41.94	0	0	0	
16	Manipur	0.87	0	0	0.22	0	0	
17	Meghalaya	0	1.06	1.19	1.72	0	0.44	
18	Mizoram	0.85	0.21	2.27	2.07	2.07	4.1	
19	Nagaland	1.18	0.3	2.96	4.7	0	6	
20	Odisha	3.67	8.05	5.98	7.34	19.21	7.53	
21	Punjab	6.27	6.27	26.66	0	0	0	
22	Rajasthan	3.71	4.72	0	2.75	0	0	
23	Sikkim	0.54	0.13	2.02	1.66	2.51	0.79	
24	Tamilnadu	5	1.91	0	0	0	6.58	
25	Tripura	1.09	0	3.24	4.09	0	4.3	
26	Uttar Pradesh	10	16.96	62.27	18.39	9.03	4.92	
27	Uttrakhand	3	5.9	19.43	0	3.38	22.84	
28	West Bengal	0	2.32	2.32	0	0	0	
	UTs							
29	A & N Islands	0	0	1.06	0	0	0	
30	Chandigarh	0	0	0	0	0	0	
31	Daman & Diu	0	0	0	0	0.14	0	
32	Lakshadweep	0	0	0.51	0	0	0	
33	Puducherry	0	0	0.69	0	0	0	
	Total	83.85	105	260.84	134.05	109.01	113.85	

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<u>Annexure – II</u>

Funds released under USIS from 2010-11 to 2015-16

Year	Approved allocation					
	Budget Estimates	Revised Estimates	Actual Expenditure			
2010-11	12.50	12.50	12.50			
2011-12	50.00	40.50	40.50			
2012-13	40.00	23.00	23.00			
2013-14	50.00	36.35	36.35			
2014-15	40.00	25.00	24.89			
2015-16*	40.00	60.00	39.90			

(Rupees in crore)

\* As on 25.02.2016